

(a) whether the report of the magisterial inquiry into the collapse of a rice godown in North Delhi killing 10 labourers in January, 1987 has been received;

(b) if so, the details of the finding; and

(c) the details of the steps taken on the recommendations of the Report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) (a) Yes, Sir. The Report has been submitted to the Delhi Administration.

(b) and (c) while giving the causes and circumstances leading to the collapse of the godown the report indicates that the structure was unsound, unsafe and dangerous for living. It was further exposed to danger when huge quantity of rice was stacked in this godown, although it was not meant for such purposes. The report also indicates that it was constructed without the approval of the competent authority. The report also suggested certain remedial measures in this regard.

The findings of the inquiry have been accepted by the Lt. Governor, Delhi. On the basis of the findings of the enquiry report, the concerned Departments have already been asked to take necessary action against the persons responsible for lapses on their part. Municipal Corporation of Delhi has placed the then Zonal Engineer of the Area under suspension w. e. f. 15-4-1987. The office of the Deputy Commissioner, Delhi, has initiated action against the officials whose names have been brought out in the inquiry report.

Thirteenth amendment of Sri Lankan constitution and provincial bills

5021. SHRI BRAJAMOHAN MOHANTY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether thirteenth amendment to Constitution of Sri Lanka and provincial bills recently passed by Sri Lankan

Parliament are in tune with Indo-Sri Lanka agreement;

(b) if not, the details thereof; and

(c) the steps contemplated in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) to (c) The 13th amendment to the Constitution of Sri Lanka and the Provincial Councils Bill, as passed by the Sri Lanka Parliament, are broadly in consonance with the Indo-Sri Lanka Agreement, especially on points with regard to which there was agreement upto December, 1986. However, parts of the legislation fall short of Tamil expectations, especially in areas where no agreement had been reached till December, 1986. These have been extensively discussed with the Sri Lanka Government. Government have received assurances from the Sri Lanka Government that if difficulties arise the Sri Lanka Government will make such changes as are found necessary.

Panel of Deputy Secretaries of Central Secretariat Service

5022. SHRI KHELAN RAM JANGDE : Will the PRIME MINISTER be pleased to state :

(a) whether the panel of Deputy Secretary of Central Secretariat Service for 1986 was prepared on the basis of vacancies caused by the number of CSS Officers retired or got promoted during the period from July, 1986 to June 1987

(b) if so, whether these retirements and promotions took place during the period;

(c) if not, the reasons therefor; and

(d) the reasons why CSS officers who were empanelled in January, 1987 have not been promoted so far ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The strength of the Select List for Selection Grade of CSS is determined in accordance with a formula which takes into account number of CSS officers retiring and number of CSS officer likely to be promoted during the relevant period.

(b) The retirements took place as estimated. Against the anticipated promotions of 25 CSS officers from Deputy Secretaries to Directors, 13 officers were promoted during the period from July, 1986 to June, 1987.

(c) and (d) The Secretariat posts at the level of Under Secretary and above in the Government are not reserved for any particular Service. These posts are filled under the Central Staffing Scheme under which officers belonging to All India Services and other organised Services including CSS are considered. The selection is finally made on the basis of job requirements of the post and the suitability of consideration. The CSS officers have also to compete with others for such appointments. This being the position, CSS officers empanelled can be promoted only as and when each of them are selected for such appointments.

Durg addicts harassed by police

5024. Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that some drug addict boys interview in a T. V. programme "Andhi Galyan" and who gave the details of the places where drugs are being sold have been harassed by the police; and

(b) the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The boys have not been harassed by the Police.

(b) Does not arise.

Nominations by Southern Regional Office of S.S.C. at Madras

5025. **SHRI INDRAJIT GUPTA :** Will the PRIME MINISTER be pleased to state :

(a) whether nominations of qualified candidates of different competitive-recruitment examinations were made by the Southern Regional Office of Staff Selection Commission at Madras, on the basis of 'telephonic requisitions' during the period from 1983 to 1985;

(b) whether such nomination has violated the guidelines and procedures of nominations which were in force then in the Staff Selection Commission; and

(c) if so, the action taken in respect of such violations ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI B. S. ENGTI) : (a) to (c) The information is being collected and will be placed on the Table of the House.

[*Translation*]

Indira Gandhi Canal construction work

5026. **SHRI VIRDHI CHANDER JAIN :** Will the Minister of WATER RESOURCES be pleased to state ;

(a) the provision made for the construction of Indira Gandhi Canal during 1987-88;

(b) the amount given by the Union Government to State Government for the construction of Indira Gandhi Canal along with the names of the programmes and the head under which amount has been given; and

(c) the progress made so far during the year in regard to the said construction ?